

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

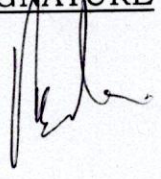
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES: Smt. Rajinder Kaur

V/s.
M/s. Tristar Air Conditioning Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Prateek RAI	Advocates for the Petitioner	

ORDER

C.P. No. 43/397, 398/NCLT/MB/MAH/2016 [OLD C.P. NO. 101/2007 (ND)]

Ld. Counsel for Petitioner present. Respondent's side absent.

Since this matter has first time come before this Bench, Registry has been directed to serve notices upon the Respondents to appear on the next date of hearing.

List this matter for hearing on 31st January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 30.11.2016